

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1545
TO BE ANSWERED ON THE 26TH JULY, 2016

PRADHAN MANTRI KRISHI SINCHAYEE YOJANA

1545. ADV. CHINTAMAN NAVASHA WANAGA:
SHRI RAVINDRA KUMAR PANDEY:
PROF. PREM SINGH CHANDUMAJRA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Pradhan Mantri Krishi Sinchai Yojana (PMKSY) was formulated by the Government in the year 2014, if so, the objectives and guidelines of the scheme;
- (b) the additional irrigation capacity generated under the said scheme upto March, 2016 and the total expenditure incurred thereon along with the quantum of additional irrigation capacity targeted to be generated within a period of five years;
- (c) whether the PMKSY has recently been shifted from the Department of Agriculture to the Department of Water Resources, if so, the details thereof;
- (d) whether the basic format of the scheme has been changed owing to the shifting, if so, the details thereof;
- (e) the details of the projects sanctioned so far to ensure the implementation of the PMKSY in the country including Jharkhand; and
- (f) the details of the amount allocated and spent under the PMKSY during the last one year and the current year, State/ Union Territory-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was operationlised during 2015-16. The major objectives of the scheme are as under:

- Achieve convergence of investments in irrigation at field level
- Expand cultivable area under irrigation coverage
- Integration of water source, distribution and application for comprehensive development
- Improve on-farm water use efficiency to reduce wastage & increase availability both in duration and extent.

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The guidelines of the scheme have been issued.

(b): As per available information during 2015-16, the target under Accelerated Irrigation Benefit Programme(AIBP) and Har Khet Ko Pani (HKKP) Components of PMKSY is as under:

Scheme	2015-16 to 2019-20	2015-16	
	Target (lakh ha.)	Target/ (lakh ha.)	Benefit
a. AIBP	7.5	1.2	
b.PMKSY (HKKP)	21	2.8	

Besides this, during 2015-16, an area of about 4.33 lakh hectare have been brought under protective irrigation under PMKSY-Watershed Development component and about 5.6 lakh hectare has been covered under Micro Irrigation system under PMKSY-Per Drop More Crop component to improve water use efficiency.

(c)& (d): No. The programme has not been shifted to Ministry of Water Resources, River Development & Ganga Rejuvenation till date.

(e): During, 2015-16 Central Assistance (CA) provided for different irrigation projects in the country including state of Jharkhand is as under:

Scheme	AIBP	SMI	RRR	CADWM
No. of projects	36	2215	1099	108
CA released (Rs. in crore)	2327.81	601.93	161.18	1142.73

(f): During 2015-16, Rs. 7298.70 crore was released to States under the four components of PMKSY. The State wise and component wise details is given at **Annexure I**. During the current year a budget provision of Rs. 5717.17 has been made under the programme. State wise allocation is given at **Annexure-II**.

Annexure-I to Lok Sabha Unstarred Question no. 1545 for reply on 26.7.2016
Funds released during 2015-16 under different components of PMKSY by various Ministries/ Deptt

Name of the state	Amount released (Rs. Lakh)										
	MoWR, RD & GR				Deptt of Land Resources	Department of Agriculture, Cooperation and Farmers Welfare					Total PMKSY(other Interventions) (Rs. in Lakh)
	AIBP-MMI	CADWM	MINOR IRRIGATION	RRR	IWMP	Micro Irrigation	Other interventions-Supplementing material cost of MGNREGS	Other interventions-Supplementing IWMP for drought proofing & GW Recharge	Preparation of DIP	Extn. Activity	
Andhra Pradesh	0	0	0	0	8787	17768	1460	1014	120	284.52	29434
Arunachal Pradesh	0	831	3722	0	1800	0	0	0	180	79.5	6613
Assam	10792	2432	13941	0	4670	50	0	0	270	183.27	32339
Bihar	4151	775	636	0	500	1000	0	1033	380	446.86	8922
Chhattisgarh	0	0	3277	0	2107	750	840	48	270	122.18	7414
Goa	0	0	0	0	0	0	0	0	20	10.04	30
Gujarat	12800	35472	0	0	10000	20410	30	330	330	205.02	79577
Haryana	0	7739	0	0	691	1694	220	1273	210	99.58	11926
HP	0	167	0	0	2000	75	0	500	120	65.27	2928
J&K	3431	2767	8403	0	0	0	0	0	220	266.95	15088
Jharkhand	28162	0	0	0	2293	0	0	1040	240	216.74	31952
Karnataka	20816	6109	0	0	12500	11175	7240	2460	290	147.28	60738
Kerala	0	193	0	0	2080	86	0	500	140	127.2	3126
Madhya Pradesh	18821	10431	0	0	15095	13433	530	1360	510	340.5	60520
Maharashtra	30781	478	0	0	25000	8838	0	1252	340	296.24	66985
Manipur	14238	2792	4000	0	967	136	0	0	90	50.21	22273

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Meghalaya	0	0	7299	0	1904	0	0	0	110	32.64	9346
Mizoram	0	0	198	0	887	225	0	0	80	21.76	1412
Nagaland	0	0	6145	0	2904	0	0	0	110	123.85	9283
Odisha	17380	5795	0	5475	7036	835	0	1472	300	262.76	38555
Punjab	105	15592	0	0	934	0	1180	2782	220	117.99	20931
Rajasthan	4551	11322	0	3593	20000	5237	4080	4140	330	497.07	53749
Sikkim	0	0	434	0	630	426	0	0	40	20.09	1550
Tamil Nadu	0	2927	0	922	7500	7275	1150	3870	310	373.18	24328
Telangana	11250	0	0	4488	7099	9515	650	792	90	84.52	33968
Tripura	0	0	0	0	2140	0	0	0	80	75.32	2295
Uttar Pradesh	55504	7693	0	1641	7618	750	0	1564	750	687.03	76207
Uttarakhand	0	0	12137	0	2667	350	0	400	130	79.5	15763
West Bengal	0	756	0	0	1074	0	0	0	190	290.38	2310
Delhi	0	0	0	0	0	0	0	0	10	0	10
Puducherry	0	0	0	0	0	0	120	50	20	12.55	203
A&N Islands	0	0	0	0	0	0	0	0	20	0	20
Chandigarh	0	0	0	0	0	0	0	0	0	0	0
D&N Haveli	0	0	0	0	0	0	0	0	10	0	10
Daman & Diu	0	0	0	0	0	0	0	10	10	0	20
Others					0	45					45
	232782	114272	60192	16118	150883	100073	17500	25890	6540	5620	729870

Annexure-II to Lok Sabha Unstarred Question no. 1545 for reply on 26.7.2016
State-wise Allocation (Tentative) for under various components of PMKSY for 2016-17

(Rs in Crore)

Sl	State	Department of Agri. Coop & FW	Ministry of Water Resources, RD&GR		Department of Land Resources
		Per drop more crop	AIBP	Har Khet Ko Pani	Watershed Development
1	Andhra Pradesh	263.00			83.09
2	Bihar	61.00			19.19
3	Chattisgarh	48.00			34.96
4	Goa	1.50			0.00
5	Gujarat	260.00			115.04
6	Haryana	45.00			12.82
7	Himachal Pradesh	18.25			35.40
8	Jharkhand	51.00			29.48
9	Jammu & Kashmir	16.00			25.59
10	Karnataka	190.00			152.17
11	Kerala	30.00			11.37
12	Madhya Pradesh	202.00			89.27
13	Maharashtra	347.00			186.95
14	Odisha	47.00			63.38
15	Punjab	14.00			9.49
16	Rajasthan	215.00	*	*	199.35
17	Tamil Nadu	142.00			62.31
18	Telangana	139.00			55.02
19	Uttarakhand	23.00			11.23
20	Uttar Pradesh	69.00			97.31
21	West Bengal	38.50			28.33
22	Arunachal Pr.	4.75			23.12
23	Assam	44.50			37.62
24	Manipur	9.75			18.81
25	Meghalaya	6.75			11.56
26	Mizoram	10.50			16.06
27	Nagaland	9.50			28.20
28	Sikkim	9.50			2.16
29	Tripura	10.50			12.47
30	A&N Islands	1.00			0.00
31	Puducherry	1.00			0.00
	Grand Total	2340.00	1377.17	500.00	1471.75

* The funds are released on basis of the proposals received from states
